CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH



Review Petition No. 43/93 in Original Application No. 624/91

M. Raj

... Applicant.

W/s

Union of India and 7 others.

... Respondents.

CORAM: Hon'ble Shri B.S. Hegde, Member(J)

Hon'ble Shri M.R. Kolhatkar, Member (A)

Appearance:

Shri M.A. Ramamurthym counsel for the applicant.

Shri N.K. Srinivasan, counsel for the respondents. No 1 to 3.

Shri G.S.Walia, counsel for the respondents No. 4 to 8.

Tribunal's order

Dated: 31.3.95

Per Shri B.S. Hegde, Member (J)

This Review Petition has been filed by the applicant seeking the Review of the judgement dated 23.3.93 in O.A. 624/91.

The judgement was delivered by the Hon'ble Ms. Usha Savara, Member (A) and Hon'ble Shri V.D. Deshmukh, Member (J). Since both the Members have retired from service, Hon'ble Vice Chairman has constituted a Bench consisting of myself and Hon'ble Shri M.R. Kolhatkar as per notification No. 13/14/91-JA dated 18.2.92 to hear the matter. Accordingly we heard the learned counsel for the applicant , Shri M.S. Ramamurthy as well as Shri N.K. Srinivasan, counsel for respondent Nos. 1 to 3 and Shri G.S.Walia, counsel for respondent Nos. 4 to 8.

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